

16.12 hrs.

**BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS AMENDMENT BILL\***

(Amendment of Sections 3, 4, etc.)

**SHRI C. K. CHANDRAPPAN** (Cannanore): I beg to move for leave to introduce a Bill to amend the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

**MR DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to amend the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970".

*The motion was adopted.*

**SHRI C. K. CHANDRAPPAN:** I introduce the Bill.

**PUBLICATION AND IMPORT OF POLITICAL LITERATURE BY FOREIGN MISSIONS IN INDIA (REGULATION) BILL\***

**SHRI SAMAR GUHA** (Contai): I beg to move for leave to introduce a Bill to regulate the publication and import of political literature by foreign missions in India.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to regulate the publication and import of political literature by foreign missions in India."

*The motion was adopted.*

**SHRI SAMAR GUHA:** I introduce the Bill.

**APPOINTMENT OF GOVERNORS BILL\***

**SHRI SAMAR GUHA** (Contai): I beg to move for leave to introduce a Bill to provide for the constitution of a Panel of candidates for appointment as Governors of States.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Panel of candidates for appointment as Governors of States."

*The motion was adopted.*

**SHRI SAMAR GUHA:** I introduce the Bill.

**FOREIGN PROPAGANDA IN INDIA (REGULATION AND CONTROL) BILL\***

**SHRI SAMAR GUHA** (Contai): I beg to move for leave to introduce a Bill to restrict the motivated political propaganda of foreign countries in India.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to restrict the motivated political propaganda of foreign countries in India."

*The motion was adopted.*

**SHRI SAMAR GUHA:** I introduce the Bill.

**NATIONAL DEFENCE ACADEMY, KHADAKVASALA AND THE INDIAN MILITARY ACADEMY, DEHRADUN (RE-NAMING) BILL\***

**SHRI SAMAR GUHA** (Contai): I beg to move for leave to introduce a Bill to rename the National Defence

[Shri Samar Guha]  
Academy Khadakvasala and the  
Indian Military Academy, Dehra Dun.

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill to rename the National  
Defence Academy, Khadakvasala  
and the Indian Military Academy,  
Dehra Dun."

*The motion was adopted.*

SHRI SAMAR GUHA: I introduce  
the Bill.

—  
CONSTITUTION (AMENDMENT)  
BILL\*

(Omission of Article 370)

SHRI P. K. DEO (Kalahandi): I  
beg to move for leave to introduce a  
Bill further to amend the Constitu-  
tion of India.

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Constitution of India."

*The motion was adopted.*

SHRI P. K. DEO: I introduce the  
Bill.

—  
PAYMENT OF BONUS (AMEND-  
MENT) BILL\*

(Amendment of Section 10 and Sub-  
stitution of Section 20, etc.)

SHRI CHITTA BASU (Garasat): I  
beg to move for leave to introduce a  
Bill further to amend the Payment of  
Bonus Act, 1965.

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Payment of Bonus Act, 1965."

*The motion was adopted.*

SHRI CHITTA BASU: Introduce  
the Bill.

—  
CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Articles 19 and 326)

डा० लक्ष्मी नारायण पांडेय : बंडसौर) :  
में प्रस्ताव करता हूँ कि मुझे संविधान में संशोधन  
करने वाले एक विधेयक को पेश करने की  
अनुमति दी जाए ।

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Constitution of India."

*The motion was adopted.*

डा० लक्ष्मी नारायण पांडेय : विधेयक  
को पेश करता हूँ ।

—  
ARMS (AMENDMENT) BILL\*  
(Amendment of Section 2)

डा० लक्ष्मी नारायण पांडेय (बंडसौर) :  
में प्रस्ताव करता हूँ कि मुझे आयुध अधि-  
नियम, 1959 का संशोधन करने के लिए  
एक विधेयक पेश करने की अनुमति दी जाये

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Arms Act, 1959."

*The motion was adopted.*

डा० लक्ष्मी नारायण पांडेय : मैं विधेयक  
को पेश करता हूँ ।